

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

...

①

Shri G.S. Ahluwalia

Vs.

Union of India

OA-1351/90

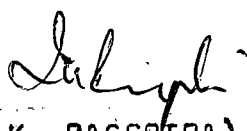
13.7.90

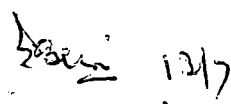
Present : Shri Prem Prakash, counsel for the applicant.

Heard.

The learned counsel for the applicant seeks to withdraw the present OA with the permission to file a fresh one.

In view of the above, the OA is dismissed as withdrawn with the liberty to file a fresh one in accordance with law.


(I.K. RASGOTRA)
MEMBER(A)

 12/7
(T.S. OBEROI)
MEMBER(J)